

# HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 13732 / Checker

Bilaspur, dated 14 November, 2022

**III-6-1/2005 (Electricity Act)**


Copy of Government Notification F.No. 11901/3217/XXI-B/C.G./2022, dated 07-11-2022 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding ***to notify the Court of II Additional Sessions Judge, Ma-nendragarh as Special Court as per provision contained in Section 153 of the Electricity Act, 2003*** is forwarded to -

- 1) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 9) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.



Conf. 2

- 16) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 17) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) The District and Sessions Judge, Koriya (Baikunthpur) for information & requested to transfer all the pending cases related to Electricity Act, 2003 to the court of II Additional District & Sessions Judge, Manendragarh for the entire Manendragarh area.
- 19) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 20) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 21) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 22) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 23) The Dy. Registrar, Confidential, High Court of Chhattisgarh, Bilaspur for information.
- 24) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

  
(Arvind Kumar Verma)  
Registrar General  
19.11.2022

GOVERNMENT OF CHHATTISGARH  
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA  
MAHANADI BHAWAN, NAVA RAIPUR, ATAL NAGAR (CG) 492002

**NOTIFICATION**

**Raipur dated ०७.11.2022**

F. No. ~~11901~~/3217/XXI-B/C.G./2022, - In exercise of the powers conferred by sub-section (1) and (2) of Section 153 of the Indian Electricity Act, 2003 (No. 36 of 2003), the State Government, with concurrence of the High Court of Chhattisgarh and in compliance of its Memo No.12664/III-6-5/ 2001 Bilaspur dated 18.10.2022, by making the necessary amendment in this Department's previous Notification No. 253/3351/XXI-B/CG/06, dated 05.01.2007, hereby, notify Court of II Additional District and Sessions Judge, Manendragarh as Special Court for the entire Manendragarh area.

**अधिसूचना**

फा. क्र. ~~11901~~/3217/21-ब/छ.ग./2022, भारतीय विद्युत अधिनियम, 2003 (क्र 36 सन 2003) की धारा 153 की उप-धारा (1) एवं (2) के द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य सरकार, छ.ग. उच्च न्यायालय की सहमति से एवं उनके ज्ञापन क्रमांक 12664/III-6-5/2001 बिलासपुर दिनांक 18.10.2022, के अनुपालन में, पूर्व जारी अधिसूचना क्रमांक 253/3351/XXI-B/CG/06 दिनांक 05.01.2007 में आवश्यक संशोधन करते हुए, एतद् द्वारा, सम्पूर्ण मनेन्द्रगढ़ क्षेत्र के लिये द्वितीय अतिरिक्त जिला एवं सत्र न्यायाधीश, मनेन्द्रगढ़ के न्यायालय को विशेष न्यायालय अधिसूचित करता है।

**By order and in the name of the  
Governor of Chhattisgarh,**

*Sel*

**(Ram Kumar Tiwari)  
Principal Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department**

**En.No. ~~11901~~/2654/XXI-B/C.G./2022**

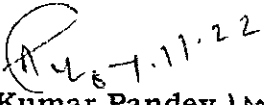
**Raipur dated ०७.11.2022**

Copy to:

- 1 Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No12664/III-6-5/ 2001 Bilaspur dated 18.10.2022,
- 2 District and Sessions Judge, Korla (Baikunthpur),
- 3 Principal Secretary, Government of Chhattisgarh, Energy Department, Mantralaya, Raipur,

110211

- 4 Principal Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
  - 5 Private Secretary to Hon'ble Law, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
  - 6 Under Secretary to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
  - 7 Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur for publication in the E-Gazette (Extra Ordinary),
  - 8 Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,
- For information and necessary action,

  
( Anil Kumar Pandey )  
Additional Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department